



**Government of Jammu and Kashmir
Department of Forest, Environment & Ecology
Civil Secretariat, Jammu.**

Notification,
Jammu, the 08th of April, 2019

SRO 263.-In exercise of the powers conferred by rule 3 of the Jammu and Kashmir Compensatory Afforestation Fund Rules, 2018, issued vide notification SRO 628 dated 24th of December, 2018, the Government hereby establishes for the purpose of these Rules, a Special Fund to be called the "Jammu & Kashmir State Compensatory Afforestation Fund" under Saving Bank Account of Jammu & Kashmir Bank Ltd. bearing No. 0097040500000020 in the name of Chief Accounts Officer, office of Principal Chief Conservator of Forests, Jammu & Kashmir Government.

By Order of the Government of Jammu and Kashmir

Sd/-

(Manoj Kumar Dwivedi) IAS
Commissioner/Secretary to Government
Forest, Ecology & Environment Department
Dated: 08 -04-2019

No:-FST/land/84/2018-II

Copy to the:-

01. Principal Secretary to Hon'ble Governor, J&K.
02. Principal Secretary to Government, Finance Department.
03. Principal Secretary to Government, Planning, Development and Monitoring Department.
04. Principal Chief Conservator of Forests, J&K.
05. Chief Wildlife Warden, J&K.
06. All Head of Departments Forest Department.
07. General Manager Government Press, Jammu/Srinagar
08. O.S.D. to Hon'ble Advisor (K).
09. Pr. Pvt. Secretary to Chief Secretary.
10. Pvt. Secy. to Commissioner/Secretary to Government, Forest, Environment & Ecology Department.
11. Pvt. Secy. to Secretary (Technical), Forest, Environment & Ecology Department.
12. Order file.

(Riyaz ul Haq)
Under Secretary to Government,
Forest, Environment & Ecology Department